

NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, COURT-II

6. IA 857/2020- 66 in C.P.(IB)-82(MB)/2019

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

**NAME OF THE PARTIES:- Punjab National Bank
V/s
Trident Tool Ltd.**

Section: U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 857/2020: -

Present: - None appeared on behalf of Applicant. Adv Udaya Sankar Samudrala a/w
Adv. Sujit Upadhyay appeared for the Respondent.

List this matter on **22.08.2024**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

NAVNATH

Sd/-

**KISHORE VEMULAPALLI
Member (Judicial)**